

ITEM NO.5

COURT NO.1

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 3252/2021

(Arising out of impugned final judgment and order dated 21-09-2020 in CRLREVP No. 1308/2019 passed by the High Court Of Delhi At New Delhi)

SERIOUS FRAUD INVESTIGATION OFFICE (SFIO)

Petitioner(s)

VERSUS

RAJESH KUMAR YADUVANSHI & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.55006/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(Cr1) No. 7720/2021 (II-C)

(FOR ADMISSION and I.R. and IA No.149788/2021-EARLY HEARING APPLICATION and IA No.130024/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 02-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Balbir Singh, Ld. ASG
Mr. S.V. Raju, Ld. ASG
Mr. Naman Tandon, Adv.
Mr. Shyam Gopal, Adv.
Mr. Prahlad Singh, Adv.
Mr. Samarvir Singh, Adv.
Mr. Arvind Kumar Sharma, AOR
Ms. Sairica Raju, Adv.
Mr. Rahul Mishra, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Guntur Pramod Kumar, Adv.

For Respondent(s) Mr. Pinaki Mishra, Sr. Adv.
Ms. Prity Sharma, Adv.
Mr. Manikya Khanna, AOR

Mr. R. Basant, Sr. Adv.
Mr. Sanjay Kapur, AOR
Ms. Megha Karnwal, Adv.
Mr. Arjun Bhatia, Adv.

Ms. Akshata Joshi, Adv.
Ms. Shubhra Kapur, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Since the concerned respondents appear on caveat through Mr. Pinaki Mishra, learned Senior Counsel, instructed by Mr. Manikya Khanna, in SLP(Cr1.) No.3252/2021, and Mr. R. Basant, learned Senior Counsel, instructed by Mr. Sanjay Kapur, learned counsel, in SLP(Cr1.) No.7720/2021, service of notices upon the said respondents is dispensed with.

Let notice be issued to other respondents in the matters.

The respondents are at liberty to file their response to these special leave petitions within three weeks. Rejoinder affidavits, if any, be filed within two weeks' thereafter.

List the matters for disposal before the appropriate Court on 06.12.2022.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER